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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/ 1/2016
NAME OF THE PETITIONER(S) : Purushothaman Mooliyil Payyan
UNDER SECTION : 441

S.No.	Name (in Capital)	Represented by	Signature
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R- KANNAN.

P.C.S.


P.C.S.

ORDER

Shri R Kannan, PCS, representing the applicant present and prayed time for submitting arguments. Time enlarged at request. Put up on **17.07.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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